

ITEM NO.54

COURT NO.4

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 11759/2019

(Arising out of impugned final judgment and order dated 25-04-2019 in LPA No. 184/2019 passed by the High Court Of Delhi At New Delhi)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

M/S. RVG METALS AND ALLOYS PVT. LTD.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.76094/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.76095/2019-PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

Diary No(s). 16814/2019 (XIV)

(IA FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 76236/2019 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 76237/2019

IA No. 76237/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 76236/2019 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

SLP(C) No. 13018/2019 (XIV)

IA No. 82886/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 13020/2019 (XIV)

(IA No.82938/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 13027/2019 (XIV)

(FOR ADMISSION and I.R. and IA No.83126/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 20131/2019 (II-C)

IA No. 89830/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 89827/2019 - PERMISSION TO FILE SLP WITHOUT CERTIFIED/PLAIN COPY OF IMPUGNED ORDER)

Date : 19-07-2019 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE M.R. SHAH

Counsel for the
parties

Mr. Tushar Mehta, Solicitor General
Ms. Shraddha Deshmukh, Adv.
Mr. Kanu Agarwal, Adv.
Mr. Rajat Nair, Adv.
Mr. Rajan Kumar Chourasia, Adv.
Mr. G. S. Makker, Adv.
Ms. Heena Bhargav, Adv.

Mr. Mukul Rohatgi, Sr. Adv.
Ms. Devansh Singh, Adv.
Mr. Aniruddha Deshmukh, Adv.

Mr. Dhruv Mehta, Sr. Adv.
Mr. Aman Vachher, Adv.
Mr. Ashutosh Dubey, Adv.
Mr. Yashraj Deora, Adv.
Mr. Dhiraj, Adv.
Mr. Abhishek Chauhan, Adv.
Mrs. Anshu Vachher, Adv.
Mrs. Rajshree Dubey, Adv.
Mr. Arun Nagar, Adv.
Mr. P. N. Puri, Adv.

Mr. Vikas Singh, Sr. Adv.
Mr. Varujn Singh, Adv.
Ms. Deepika Kaliyer, Adv.
Mr. Lenin Raj K., Adv.
Mr. Sarvaswa Chhajer, Adv.

Mr. Sachin Sharma, Adv.

Mr. Gautam Talukdar, AOR

Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Let the learned Solicitor General ascertain whether the
concerned Ministry of Government of India wants to take a decision.

In case a decision is taken, let it be placed on record.

Diary No(s). 20131/2019 be listed on 22.07.2019.

Rest of the matters be listed on 29.07.2019.

**(JAYANT KUMAR ARORA)
COURT MASTER**

**(JAGDISH CHANDER)
BRANCH OFFICER**